

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.8460/2002

(From the judgement and order dated 15/03/2002 in WA 50/02
of The HIGH COURT OF GAUHATI)

STATE OF MANIPUR

Petitioner (s)

VERSUS

MD. RAJAODIN

Respondent (s)

(With prayer for interim relief)

Date : 06/01/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner (s)

Mr.Khwairakpam Nobin Singh,Adv.

For Respondent (s)

Mr. S.K. Bhattacharya,Adv.
Mr. LK Paonam, Adv.

UPON hearing counsel the Court made the following
O R D E R

...L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

In view of the letter circulated by learned counsel for
the respondent, this matter is adjourned for four weeks for
filing counter-affidavit, as prayed for.

.SP1

(D.L. Chugh)
Court Master

(K.K. Chadha)
Court Master